THE DEPUTY CHAIRMAN: I am not allowing. (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF STATE IN THE TRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, the whole matter is going on presumption. (Interruptions) Mr. Kamal Morarka that Parliament is not taken seriously by the Government. The Government does take Parliament seriously. Government does take the decisions of Parliament seriously. The Government does take note of what is said on the floor of the House. We are aware of it. (Interruptions). 1.00 p.m.

SHRI GURUDAS DAS GUPTA: Will you convey the feelings of the House to the Minister concerned?

THE DEPUTY CHAIRMAN: Yes, he will. (Interruptions). Now, please sit down. Yes, Mrs. Sarla Maheshwari. (Interruptions). I do not want to repeat. Please sit down You can see the record.

SHRI M. M. JACOB: I have taken note of it.

RE REPORTED INCIDENT OF MASS RAPE OF WOMEN IN TAMIL NADU

श्रीमती सरला माहेश्वरी (पश्चिमी बंगाल): माननीय उपसभापति महोदया, क्या देर श्रायद दृश्स्त श्रायद श्राप मुझे श्रपना शिक्षया श्रदा करने की श्रन्मित देंगी। उपसभापति महोदया, मैं बडे दुख के साथ गंभीर श्रीर गहरे श्राञ्जोश के साथ श्रापके समक्ष एक प्रश्न रखना चाहती है कि श्राखिर कब नक यह सिलसिला चलता रहेगा।

उपसभापति : कौन सा ?

श्रोमती सरला माहेश्वरी: महोदया, एक छोटा सा मिलसिला तो गाउने यहां भी देखा । महोदया, मैं यह कहना चाहती हूं कि महिलाओं पर अत्याचार श्रीर जुल्म की घटनाए लगातार बढ़ती जा रही हैं।

THE DEPUTY CHAIRMAN: I agree. श्रीमती सरला माहेश्वरी : ग्रीर हर रोज हम लोग इस सदन में हर सत्न में यह उठाते हैं। उपसभापति महोदयाः, म्राप म्रगरध्यान दगी, मेरे हाथ में 4 ग्रगस्त का "इंडियन एक्सप्रेस" मद्रास एडीशन है । इसकी हैडिंग है 8 women raped in Vachai. सभापति महोदया, महिलाग्रों ५र ग्रत्याचार के सिलसिले इसलिए जारी हैं क्यों कि अपराधियों को दण्ड नहीं मिलता। उपसभापति महोदया, यह घटना जन में घटी तमिलनाड के धर्मपुरा जिले के गुछाई गांव में। वे ग्रादिवासी महिलाएं जो वहां ५र लकड़ी फल-फूल काटती हैं, सब्जिया बटोरती हैं। जन महीने में वहां के फोरेस्ट ब्राफिसर और पुलिस के लोगों ने उस गांव पर हमला किया तथा 18 ग्रीरतों के साथ जुल्म व ग्रत्याचार किया। इस घटना के बाद हमारे इस सदन के माननीय सदस्य श्री नल्लाशिवन् ने वहां के मख्य मंत्री को एक पत्र लिखा ग्रौर यह ग्रपील की कि इस तरह की घटना हुई है जिसमें 19 श्रीरतों के साथ जन्म किया गया है।

[उपसभाध्यक्ष(श्रीमती जयन्ती नटराजन) पीठासीन हुई]

लेकिन तमिलनाडु के मुख्य मंत्री ने हमारे माननीय सदस्य श्री नल्लाशिवन को कहा कि ब्रापका अभियोग झठा है श्रीर अगर श्राप इस तरह का अभियोग लगाना चाहते हैं तो आप इसकी जांच करिए । उपसभाध्यक्ष महोदया, ः सके बाद, कुछ विधायकों का तथा महिलास्रों का दल उस गाँव में गया ग्रौर वहां आंच करने के बाद वह दल उन महिलाओं के वीडियो टैप में जो मौखिक बयान लेकर भ्राया है भ्रौर उस दल ने उन घटनाम्रों का जो मामिक वर्णन किया है, उपसभाध्यक्ष महोदया, उससे हमारी ग्रात्म-स्ह कांप जाती है ग्रौर शर्म व घणा के साथ इस सदन में मैं यह उठाना च!हती हूं **ऋौर माननीय गृह मंत्री से कहना चाहती हू कि ब्राखिर इस समाज में महिलाब्रों** को एक इस्जतदार इंसान की हैसियत से जीने का हक है या नहीं और भ्रगर हक है तो भ्रपराधी क्यों खुले घुमते हैं, **ग्रपराधियों को दंडि**त वर्षे नहीं किया जाता ? वहां के मख्य मंत्री कहते हैं कि वे ग्रादिवासी चन्दन की लकड़ी की चोरी कर [Shrimati Sarla Maheshwari]
रहे थे। क्योंकि वे गरीब ग्रादिवासी हैं, इसलिए इस समाज में गरीबों के लिए न्याय उतना ही दूर है जितना ग्राकाश दूर है।

उपसभाध्यक्ष महोदय, ग्राप इस कूर्स पर बैठी हुई हैं और मैं चाहुंगी कि ग्राप गृह मंत्री महोदय को कहें और इस सदन में जल्दी से जल्दी एक बयान ग्राए। इस पूरी घटना की तहकीकात की जाए, न्याययिक जांच की जाए श्रौर सदन को ग्रवरत कराया जाए कि ग्रपराधी कौन हैं ग्रांर उन ग्रपराधियों को पूरी तरह दंडित किया जाए । महोदया, कम से कम एक मिसाल तो कायम की जाए ! महिलाकों पर जन्म के बारे में कितनी रिपोर्टस बनती हैं : लेकिन एक भी मिसाल हमारे सामने नहीं स्राती कि समुक अपराधी को दंडित किया गया है। मैं चाहुंगी कि ग्राप गृह मंत्री महोदय को इस तरह का अपदेश दें कि कम से कम कुछ अपराधियों को दंडित किया जाए, जिससे कि हमारे समाज के लोग कुछ तो डरें कि महिलाओं को भी समाज में जीने का हक है। . (व्यवधान)

मौलाना स्रोबेदुल्ला खान आजमी (उत्तर प्रदेश): मैडम्, यह गंभीर मसला है। ..(व्यवधान)..

THE VICE CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): One minute. Mira Dasji, I will call you. (Interruptions). One minute. I will call you. Please sit down. We are not going to have a debate. Ainterruptions). I will not allow Members to speak more than one or two sentences. Everybody cannot speak also. (Interruptions). One minute. I will caall you also, Yes, Mr. Baby.

SHRI M. A. BABY (Kerala): Thank you very much for permitting me. I understand that this is a very serious matter and Madam, you happen to be from Tamil Nadu. You are a lady also.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I have not heard.

SHRI M. A. BABY: Madam, to State of Tamil Nadu is having Chief Minister who claims to uphol the dignity of women, but it is qui unfortunate that when another ho Member of this House has taken to this matter, she has said that what he been alleged is not correct. The home Minister is present here. Som time ago, another hon, Member rais an issue related to similar happening in....

AN HON. MEMBER: Andhra.

SHRI M.A. BABY: ...in the city-Delhi. So. Madam, this has bee happening in different prats of t country. Unless we take cognizan of this kind of incidents in the cour try very seriously and request the Home Minister to take appropria action, these will continue to increase in the coming days. So, I expendicularly to respond.

THE VICE-CHAIRMAN (SHE MATI JAYANTHI NATARAJAN Shrimati Mira Das. (Interruptions). I will call you. I have called Mira

SHRIMATI MIRA DAS (Orissa Madam, I entirely support the statement made by Mrs. Sarala Mahe wari. If the report is really correand if there is any...(Interruptions)

THE MINISTER OF STATE 1 THE MINISTRY OF PARLIAME TARY AFFAIRS AND MINISTER (STATE IN THE MINISTRY CHOME AFFAIRS (SHRI M. MJACOB): You were asking for the Finance Minister is here.

THE VICE-CHAIRMAN (SHR MATI JAYANTHI NATARAJAN I was not asking for the Finand Minister.

SHRI VITHALBHAI M. PATE (Gujarat): Whether he has appointed the Managing Director, a Chairman of the SBI or not...

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
But that matter is over. Now we have taken up another matter.

SHRI VITHALBHAI M. PATEL: The Chair has given a directive to the Government ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
If the Finance Minister wants to say something, he is welcome

SHRI M. M. JACOB: From presumptions they were making allegations in the House. I have just checked up with the Finance Minister and he has said that there is no appointment made at all... (Interruptions)...

SHRI VITHALBHAI M. PATEL: You must clear it. Why should the cloud still continue?

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
Yes. Miraji, please continue.

SHRIMATI MIRA DAS: Madam, if there is the slightest truth in the allegation, this matter should be taken up very strongly. Through you, Madam, I demand of the Government, before this House, that the criminals—those who are hiding and those who are trying to run away from the law—should be caught and punished.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
Yes, Mr. Gopalsamy....(Interruptions)...

I have called Mr. Gopalsamy. Let him finish first.

SHRI V. GOPALSAMY (Tamil Nadu): Madam, it has been proved

beyond a shadow of doubt by the fact-finding team of the CPI (M) Party that what had happened in the Vachati village in Dharmpuri district is a guresome incident. Eighteen tribal women wre raped there. But what is more distressing is that the culprits—the Forest Department and the Police Department people—are protected by the Government. That is the most disturbing part of the incident.

SHRI V. RAJAN CHELLAPPA (Tamil Nadu): He is saying that they are being protected by the Tamil Nadu Government ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
Mr. Chellappa, I will call you......
(Interruptions)... Let him speak, I will call you.

SHRI V. GOPALSAMY: Madam, what happened in the Annamalai Nagar and Chidambarm police stations the same thing has happened here also.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
Please be brief, Mr. Gopalsamy.

SHRI V. GOPALSAMY: There is no protection for women in Tamil Nadu. When women are raped by police personnel and the Forest Department personnel and the Government tries to protect them and makes a plea that what has been reported is not true-even by the Chief Minprotection ister of the State-what can women get from the Government? So, Madam, I would like make a request through you that at least some statemet should be made by the Home Minister on the floor of the House as to what has happened.

THE VICE CHAIRMAN (SHRI-MATI JAYANTHI NATAFAJAN): Yes, Mr. Nallasivan.

SHRI A. NALLASIVAN (Tamil Nadu): Madam. I associate myself with what Shrimati Sarla Maheshwari has said. I issued a state. ment to the press about this ent that the police and the Forest Department people went to the village of Vachati in Dharmapuri district and subjected the people there to unheard of repression and other brutalities. When I issued the statement, many Ministers of the State issued a rejoinder saying that I was stating a falsehood and all that. T issued the statemen on 18th July only after verifying things through our party people. On the 31st ofJuly, last month, along with important people of my party, I went and saw them personally and videorecorded all the statements of women. Eighteen women have been raped by the police and Forest Departmen people. Six hundred policemen and 80 policewomen stayed there in that village for three days. Eighteen women were raped, their properties have been destroyed, and they have not been able to cook any food for the last 1 and half months. We have made some arrangement for giving food by collecting some money and rice poor town, which is eight miles away from Vachati village. Even now the Government has not taken any action. Fven now the Chief Minister has not come out with any statement.

THE VICE-CHAIRMAN (SHI MATI JAYANTI NATRAJAN): Y Mr. Obaidullah Khan Azmi..... (Interruptions)

Not everyone. He and I am going call an AIADMK Member. please. I more.

SHRI A. NALLASIVAN: I require the Government to ask for some port from the State Government what happened and what action to State Government has taken.

THE VICE-CHAIRMAN (SH MAT) JAYANTHI NATARAJA1 Mr. Obaidullah Khan Azmi. Please very brief.

ग्राप संक्षेप में वोलिए

मौलाना नेद्दुल्ल खान प्रजमी (उत् प्रदेश) : मैडम, हमारे मुजल्लिस और मेंब सरला महेश्वरी जी ने औरतों पर होने वा जुल्म के खिलाफ जो तमिलनाडु में अजीब गरीब हादसा हुआहै, एक आवाज उठाई है मैडम, थे सिर्फ एक बात कहकर खत्म करूंगा

थे यह कहना चाहता हूं कि तिमन में ही यह जुल्म नहीं हुआ, पूरे मुल्क में इ तरह की आग लगती है, इसी तरह दिन ह दहाऋ दिरिदगी के मुजाहरे देखने को मिलते हैं उन्होंने ठीकजसवाल उटाया है कि आखिर जुल्म कबजतक लचलता रहेगा, कानून कब ह सोता रहेगा, हकुमत कब तक श्रंधी वहरी बन यह जतमाणा देखती रहेगी ?

जिन लोगों को जंगलों में जंगलों की हिफा के लिए रखा गया है वह लोग जंगलों में इं नियत के साथ दिरदगी का इस तरह से मु हिराजकर रहे हें कि क्या रूरत जंगल की हिं जत होगी, क्या श्रादमियों की हिफात होगी, इंसानों की हिफाजत होगी। पीलीभीत 29 ादमी मार दिए गए, श्रादमियों का एफ्ज नहीं हो पर रहा है। मद्रास में 18 श्रौ की इज्जत गई, श्रौरतों का तह प्रफूज नई पर रहा है। मारे देश में श्री रामचंद्र जी मुकद दस बी सीताजी का श्रपहरण जब ह था श्रौर उसके बाद दें उसकी पहचान के लिए. مولانا عسدالك بيعان اعظمي اترروش: میگرم ہما سے معزر ممبرسرلام سیوری سے عورتوں برسونے واسے طلم کے خلاف حو تمل نادوين عجب وغريب حادثهوا مه ایک اواز انهائی مدمیرم میں هرون ایک مات که کرنهم کرون کل... ئ بيركهنا بيام بتام و*ن كوكل ال*ق میں مہی بیرطلم کہیں بڑا ربوسے ملا ہیں اس طرح کی آگ تکتی ہے۔ اس طرح دن دہ ورندگی کے منطاہرسے دیکھٹے کو منتيمي الهول نسط كالمكسوال كراب كمرا نفر بيرظلم كب تك هلتا ريد كار قالون كت تك سول ريائكا يعكومين كب ك اندهی بیری بن که به تمانند چھتی بیدی گی حن ٹوگوں کو حنگھوں مس محنگوں كى حفاظت كھے لئے ركھا كيا ہے وہ لوك ب نگول میں انسانیت کیے ساتھ درندگ كالس طرح يسيرم ظاهره كوريع بس كرسيا حبنگل كرسفاطت ببوكي بريا أدميو**ن ك**رخا^ت ىبوڭى - كىياانسانون كېخفاطىت ببوگى بيلى تصبت مين والأدمى مارويتي كنير . أدميون كالتحفظ ننهي مويار المبع مداس مين ١٨عورتون كى عرب لونى كنى عورلون كالتحفظ لنبيل معدبار المبيع بهارسے دبش میں متبری رام حیندر عی کی مقابس ہوی

سیتاجی کا اہرین جب ہوا تھا اور اس کے بعد اس کی بہجان کھے لئے ...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): No, this is not a debate.

मौलाना ग्रोबैदुःला खान आखमी: मैं लक्ष्मण के कर्तव्य को सामने रखना चाहता ह

مولانا عبيداللدخان المظمى إي مكتمن سي كريد تني كوسا مندركصنا سابه تا بهول . . -

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
No. no. this is not a debate.

गोलाना श्रोबैदुःला खान आजमी : लक्ष्मण ने वह बोटियों के तस्हपफूज के लिए किस तरह से वुर्वानी दी थी ...

مولانا عبد الشدخان اعظی تخشن ند به دسیسول سرسی تحفظ کسے لیکے کس طرح سعد قربانی دی تھی . . -

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): This is over now.

भीनाना श्रोबैद्दु <mark>ला खान आजमी</mark>: ग्राज हमारे हर भाई को लक्ष्मण का रूप क्यों नहीं ग्रण्नाना स्वीकार है ?

مولانا عبدالشدخان اعظمی: آج ہمارے ہرکھائی کو پکشس کا دورے کیوں نہیں اپنانا سو پیمارے ---

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Yes, please conclude. It is not a debate.

ऐसा मत करिये, प्सीज ।

मौलाना भ्रोबंदुल्ला खान आजमी: ग्रगर इस तरह से रावण पैदा करेंगे तो लक्ष्मण की छोड़ी हुई रवायस को किस प्रकार हिन्दुस्तान में जिन्दा रखेंगे? (श्रावधान)

مولانا عبدیدالشدخان اعظی: اگد اس طرحسند راون بپدا کریں گئے تو مکتشمن کی تھیوٹری ہوئی سندوستان میں زندہ دکھیں گئے ۔۔۔ مداخلت

SHRI V. RAJAN CHELLAPPA (Tamil Nadu): The Chief Minister of Tamil Nadu.

(Interruptions)

मौलाना श्रोबंदुब्ला खान आजमी: श्रीरतों का हिफाजत के लिए यहां से लंका तक लडाई अड़ी गई ... इस तरह से रावण पैदा करेंगे तो लक्ष्मण की छोड़ी हुई रवायस को हिन्दुस्तान में किस प्रकार से जिन्दा रखेंगे?

مولانا عبیدالشدخان اعظی بودیوں کی شفاظت کے گئے بہاں سیرانہ کا تک لطوائی لطری گئی ... اس طرح سیے داون بیدا کریں گئے تو پھشمن کی چھیطری ہوئی روابیت کو بہندوںشان میں کس برکارسیسے زندہ دکھیں گئے۔

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please sit down. Please sit down.

SRHI V. RAJAN CHELLAPPA: It $i_{\rm S}$ very clear.

मौलाना श्रोबंदुल्बा खान श्राजमी: तमिल-नाडु में जो श्रीरतों के अपर ये जो जुल्मों-सिबम हुआ है उस जुल्म के खिलाफ हुकुमत को वयान देना चाहिए । مولانا عبيدالتدخان عظمى تملاق م ميں حوعور توں سے اور پر سے وظام وستم مہوا ہے اس ظلم سے خلاف حکومت کو بیان دینا جا ہے ۔

SHRI V. RAJAN CHELLAPPA: If any single woman is affected in this way, the Chief Minister of Tamil Nadu takes a number of actions. So, if it is real, the Chief Minister of Tamil Nadu takes necessary action because she has had some experience in the Assembly also. At that time a number of Assembly Members took some action against ...(Interruptions).

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Let him speak. He is not saying enything unparliamentary.

SHRI V. RAJAN CHELLAPPA: She takes severe action against the culprits.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Yes, Mr. Malaviya, the last speaker.

SHRI V. GOPALSAMY: It has become a police State, Madam.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): That matter is over

SHRI V. GOPALSAMY: There is no protection for women in Tamil Nadu.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): That matter is over, Nothing else on that matter will go on record.

SHRI V. GOPALSAMY: *

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): That matter is over. Nothing else will go on record.

^{†[]}Transliteration in Arabic Script.

SHRI V. GOPALSAMY: •

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
This matter is over No nothing else will go on record.

It is not going on record.

SHRI V. GOPALSAMY:*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
This matter is over. No.
Nothing else will go on record!
It is not going on record.

SHRI V. GOPALSAMY: *

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Nothing else will go on record. Nothing is going on record. It is not going on record, please.

SHRI V. GOPALSAMY: *

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
Mr. Narayanasamy, the matter is over. Mr. Narayanasamy, the matter is over. Please sit down.

SHRI V. GOPALSAMY: *

SHRI V. NARAYANASAMY: *

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): The matter is over.

SHRI V. GOPALSAMY: *

SHRI V. NARAYANASAMY: *

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): It is not going on record.

SHRI V. RAJAN CHELLAPPA: *
SHRI V. NARAYANASAMY: *

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Mr. Narayanasamy, please sit down. Nothing is going on record. Nothing is going on record. Please sit down. Please sit down. Please sit down. Please sit down. No, I will not allow this.

SHRI V. GOPALSAMY: *
THE VICE CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN):
I will call no other speaker.
SHRI V. RAJAN CHELLAPPA: *

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please sit down. These allegations have not gone on record.

SERI V. GOPALSAMY: •

THE VICE-CHAIRMAN (SHRI. MATI JAYANTHI NATARAJAN):

Mr. Gopalsamy, please sit down. If there is an important matter concerning the welfare of women, I appeal to Members not to politicise it. Mrs. Sarla Maheshwari has had her say. Everyone of you has associated himself with it. Now please leave it at that.

SHRI V. GOPALSAMY: *

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
No more, I am sorry, no more.

SHRI V. GOPALSAMY: *

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please don't politicise it. It is not going on record.

SHRI V. RAJAN CHELLAPPA: *

THE VICE-CHAIRMAN (SHRI-MATI) JAYANTHI NATARAJAN):
Mr. Rajan, nothing of that has gone on record. Please sit down.

RE. OUTCOME OF THE VISIT OF THE DEFENCE MINISTER TO CHINA

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): Vice-Chairman, in December last, the Chinese Premier visited our country. He extended an invitation to our Defence Minister to visit that coutry. Our Defence Minister was there for about five days. It was for the first time that any Defence Minister the country visited China. He returned to India on 30th. Five days have passed. The Parliament has kept absolutely in the dark about the outcome of his discussions with the Chinese Premier and his counter-